

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9293/2018

(Arising out of impugned final judgment and order dated 06-11-2017 in WB No. 7572/2017 passed by the High Court Of Judicature At Allahabad)

GHANSHYAM DUBEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(C) No. 27345/2018 (XI)

Date : 10-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Nikhil Goyal, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mr. A. Baskar, Adv.
Mr. B.p. Singh Parihar, Adv.
Mr. Umesh Dubey, Adv.
Mr. Vishal, Adv.
Ms. Uma Tripathi, Adv.
Mr. Rahul Kumar Singh, Adv.
Ms. Priya Saroj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 07.08.2024.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)